

	<i>(Gold and silver in kgs. Diamond in Carats; Value in Rs./lakhs)</i>					
	<i>1992-93</i>		<i>1993-94</i>		<i>1994-95</i>	
	<i>Qty.</i>	<i>Value</i>	<i>Qty.</i>	<i>Value</i>	<i>Qty.</i>	<i>Value</i>
Gold	1837.26	7252.14	2072.25	9294.31	2369.12	12044.09
Silver	46531.78	2588.66	56062.90	3459.40	49876.44	2793.33
Diamond	18183.00	924.00	18517.00	1128.00	24804.00	914.00

(b) The Government of India is providing budgetary support to Bharat Gold Mines Limited (BGML), which is primarily engaged in the production of Gold, and during the years 92-93, 93-94 and 94-95, the Government released Rs.18.80 crores, Rs. 19.00 crores and Rs. 20.00 crores respectively.

(c) and (d). In terms of the National Mineral Policy 1993, induction of foreign technology and foreign equity investment for exploration and mining would be encouraged.

Donations By SAIL

*17. SHRI NITISH KUMAR :
SHRI BRISHIN PATEL :

Will the Minister of STEEL be pleased to state :

(a) whether the Steel Authority of India Limited has given donations to various social organisations of the country during the last three years;

(b) if so, the details of the donations given to each organisation during this period;

(c) whether many social and voluntary organisations had made requests to the Steel Authority of India Limited for donations during the said period;

(d) if so, the names of such organisations; and

(e) the reasons for accepting the requests of various organisations and the total amount given as donations to various organisations upto March 1995?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) The total amount of donations given to various organisations by SAIL during the last three years are as under :-

1992-93	Rs. 76.06 lakhs
1993-94	Rs. 166.00 lakhs
1994-95	Rs. 230.27 lakhs

The list of organisations who have been given donations during the above period is large. However, names of the organisations which have been approved donations of Rs. 5 lakhs and above during the last three years i.e. 1992-93, 1993-94 and 1994-95 are given in statement I. The amount of donation and reasons thereof are also mentioned.

(c) and (d). Yes, Sir. The names of the organisations which have been approved donation for Rs. 5 lakhs and above are given in Annexure-I.

However, some requests for donation are also received by various functionaries at different locations from different organisations. There is no mechanism of maintaining exhaustive centralised record for such requests. Such requests are examined and disposed of locally at plant/unit level.

(e) SAIL being one of the biggest public sector undertakings, shares the country's concern for economic and social development. Hence, Board of Directors of the Company (SAIL) sanction, every year, certain amounts for donation within the limit prescribed under the Companies Act, 1956 for providing financial help for undertaking welfare/developmental/construction works for medical, educational, cultural and sports promotion activities etc. spread all over the country. Organisation-wise specific reasons/purpose for giving donations is indicated in the Annexure in reply to part(b) above.

A total amount of Rs. 472.33 lakhs has been given as donations to various organisations during the last three years upto March, 1995.

SAIL also sponsors Sports events/activities, including those at the National level such as Subroto Cup, Kerala State Inter-collegiate Athletic Championship, National Throw-ball Championship, All India Beighton Cup Hockey Tournament, Arjuna Awardees Benefit Cricket Match at Delhi and Calcutta and Bihar Amateur Athletics Championship etc.

In addition, SAIL has been sponsoring international events like Davis Cup, one-Day Cricket Match - India vs South Africa at Chandigarh, Asia Pacific International Swimming Championship at New Delhi etc. SAIL has also assisted projects of major importance such as electrical lighting of the Vidyasagar Setu in Calcutta (second hooghly bridge), the Sadbhavana Rail Yatra covering seven states for promoting peace and harmony etc.

SAIL also promotes family welfare activities in and around the peripheral areas of the Steel Plants. These activities include campaigns for immunisation and also family planning measures. The expenditure for family welfare during the years 1992-93, 1993-94 and 1994-95 is Rs. 21.58 lacs, Rs. 31.89 lacs and Rs. 56 lacs respectively.

Expenditure is also incurred by SAIL on Peripheral development of villages located around its Steel Plants. As part of these schemes, efforts have been made to improve the quality of life of the people living in the surroundings of SAIL steel plants through social benefit programmes. The emphasis here has been on children's education, women and adult education, public hygiene, and providing clean drinking water. Community entertainment through cultural activities and construction of community centres is also provided. The expenditure for peripheral development during the years 1992-93, 1993-94 and 1994-95 was Rs.

297.18 lakhs, Rs. 280.50 lakhs and Rs. 425.30 lakhs respectively. Plant-wise expenditure for different activities undertaken under peripheral development are given in statement II. An illustrative list of the type of the projects undertaken as part of peripheral development, on which expenditure indicated in statement II has been incurred by SAIL, are as under :-

- i) Construction of bridges, by-pass roads, metal/morum path, water ways, levelling dressing area around township, premixed roads;
- ii) Installation of hand-pumps, tube-wells and wells for villagers;
- iii) Construction of school buildings, madarasas, school building for mentally retarded, deaf and dumb children, providing school furniture therein and construction of hostels, women college buildings etc.
- iv) Organising free eye camps, construction of veterinary hospital, providing medical aid centres and primary health centres in villages, arranging immunization and medical camps etc;
- v) Development of fishery and cottage industry, providing sewing machines to village mahila mandals and promoting other self-employment generation schemes; and
- vi) Construction of sulabh shauchalayas, community centres and providing TV sets and other means of entertainment therein.

STATEMENT-1

List of the Organisations Approved Donation of Rs. Five Lakhs & Above During the Period 1994-95, 1993-94 And 1992-93.

<i>Sl. No.</i>	<i>Name of the Organisation</i>	<i>Amount Approved (Rs.)</i>	<i>Purpose</i>
A-1994-95			
1.	Central Asia Cultural Expedition	5,00,000	To explore the Silk Route covering three countries viz. Mangolia, China & Tibet

<i>Sl. No.</i>	<i>Name of the Organisation</i>	<i>Amount Approved (Rs.)</i>	<i>Purpose</i>
2.	National Heart Institute, New Delhi.	15,60,720	Steel for construction of work for expansion of existing facilities.
3.	Sanjay Gandhi Memorial Trust.	20,00,000	Financial help to Sanjay Gandhi Memorial Hospital at Amethi for meeting running expenses.
4.	Indian Institute of Metals, Delhi Chapter.	5,00,000	Completion of their new building at Tuglakabad.
5.	Ravi Shanker Shukla Group of Hospitals.	50,00,000	Setting-up a multi speciality hospital at Raipur.
6.	Cachar Cancer Hospital Society, Schar.	50,00,000	Setting-up a Detection-cum-preventive project.
7.	Orissa Chief Minister's Relief Fund	5,00,000	Flood relief operations the State.
8.	Priyadarshini Mahaila Mahavidyalay, Jalda.	5,00,000	Opening post graduate degree courses.
9.	District Magistrate, Ballia, U.P.	5,00,000	Galvanised corrugated Sheets for victim of fire accident.
10.	Institute of Labour studies, Jamshedpur.	5,00,000	Construction of Girls Hostel.
11.	Bidhan Sishu Udyan, Calcutta.	25,00,000	Recreation Centre for the poor children.
12.	Parliament Secretariat	*4,00,000	A Statute of Late Prime Minister Smt. Indira Gandhi to be installed in the Parliament House as a gesture to express SAIL'S Solidarity in achieving the National economic goals for prosperity of the nation.

<i>Sl. No.</i>	<i>Name of the Organisation</i>	<i>Amount Approved (Rs.)</i>	<i>Purpose</i>
13.	Council for Rural Welfare, New Delhi.	10,00,000	Development of Sericulture and Mushroom Growing Project at Bokaro.
14.	HOPE Society for Handicapped Orientation Programme & Education, Durgapur.	5,00,000	Construction of building complex.

A donation of Rs. 16.00 lakhs was approved by Board, out of which Rs. 4.00 lakhs were released in the financial year 1994-95. The remaining amount i.e. Rs. 12.00 lakhs is to be released during the financial year 1995-96.

B-1993-94

1.	Indian Everest Expedition, Calcutta.	10,00,000	Financial assistance for organising an expedition to Mount Everest.
2.	District Sports Association, Hailakandi and Shishu Bharti School, Silchar.	6,00,000	Financial assistance of Rs. 3 lakhs each for construction of Stadium & School building.
3.	Bihar Chief Minister's Relief Fund.	10,00,000	For providing relief to flood victims in the State.
4.	Indian Institute of Management Calcutta.	10,00,000	For setting-up a Management Centre for Human Values.
5.	Academy of HRD, Ahemedabad.	10,00,000	Creation of "SAIL Chair in HRD".
6.	Prime Minister's National Relief Fund.	1,00,00,000	Relief to earth quake victims in Maharashtra.
7.	Dr. Vidya Sagar Hospital.	6,60,000	Steel for Construction of Neuro Sciences Centre and Artificial Limb Centre.

C-1992-93

1.	Sanjay Gandhi Memorial Trust.	25,00,000	Financial help to Sanjay Gandhi Memorial Hospital at Amethi for meeting running expenses.
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<i>Sl. No.</i>	<i>Name of the Organisation</i>	<i>Amount Approved (Rs.)</i>	<i>Purpose</i>
2.	State Govt. of Uttar Pradesh.	11,20,000	Galvanised Sheets for the fire victims of 2 Villages in Distt. Balia.
3.	Durand Football Tournament.	5,00,000	To sponsor Durand Football Tournament.
4.	Indian Institute of Metals, Calcutta.	5,00,000	Steel for the Building Project.
5.	Society for International Development, Dhanbad	10,00,000	For construction of electric Crematorium at Damodar River.
6.	Jawahar Lal Nehru Tournament society.	5,00,000	For sponsorship of the Champion College Hockey Tournament and Award of Prize Money by SAIL.
7.	Bihar Chief Minister's Relief fund.	10,00,000	Financial assistance for victims of drought in the State.

Note : The amount approved from year to year may not necessarily be disbursed during the same year.

STATEMENT-II

Plant-Wise Expenditure Under Heads on Peripheral Development Activities During 1992-93, 1993-94 & 1994-95

1992-93

(Rs. in lakhs)

<i>Sl. No.</i>	<i>Activities</i>	<i>Plants</i>					<i>Total</i>
		<i>BSP</i>	<i>DSP</i>	<i>RSP</i>	<i>BSL</i>	<i>Others</i>	
1	2	3	4	5	6	7	8
1.	Road Improvements	11.06	12.84	07.33	30.10	02.76	064.09
2.	Drinking Water	03.90	-/	08.35	44.34	06.70	063.29
3.	School Bldg. Community Ctr.	06.79	11.98	57.45	40.10	07.44	123.76
4.	Employment Generation	-/	-/	00.12	-/	01.65	001.77
5.	Medical	01.87	-/	06.60	06.42	02.24	017.13
6.	Community wells	-/	07.30	-/	00.59	05.23	013.12
7.	Misc.	00.18	-/	05.80	01.14	06.90	014.02
Total		23.80	32.12	85.65	122.69	32.92	297.18

(Rs. in lakhs)

Sl. No.	Activities	Plants					Total
		BSP	DSP	RSP	BSL	Others	
1	2	3	4	5	6	7	8
1993-94							
1.	Road Improvements	11.60	01.98	01.50	52.14	05.89	073.11
2.	Drinking Water	08.57	-	17.68	36.30	01.12	063.62
3.	School Bldg./ Community Ctr.	02.40	21.83	42.10	22.55	08.74	197.62
4.	Employment Generation	-	-	14.66	01.85	00.23	016.74
5.	Medical	00.66	-	03.16	02.24	02.60	008.66
6.	Community wells	-	00.79	-	01.08	01.05	002.92
7.	Misc.	00.71	00.42	03.01	05.87	07.77	017.78
Total		23.94	25.02	82.11	122.03	27.40	280.50
1994-95							
1.	Road Improvements	44.58	05.44	07.28	78.22	11.77	147.29
2.	Drinking Water	83.20	01.30	02.45	31.04	01.04	089.63
3.	School Bldg./ Community Ctr.	38.87	38.75	-	23.71	08.66	109.99
4.	Employment Generation	01.72	01.50	03.85	05.88	00.10	013.05
5.	Medical	-	01.35	03.87	03.00	01.37	009.59
6.	Community Wells	-	-	-	04.23	-	004.23
7.	Misc.	00.63	06.74	82.36	03.96	07.83	101.52
Total		89.00	55.08	99.81	150.04	31.37	425.30

Repatriation of Indians by Bangladesh

the Bangla speaking Indian nationals by indentifying them;

*18. SHRI DATTA MEGHE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(b) if so, whether the Government are taking any steps to repatriate the Bangladeshi nationals by indentifying them in the country;

(a) whether the government are aware that the government of Bangladesh have issued orders to repatriate

(c) whether both the countries have held any talks in this